

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 112
(IB)-305(PB)/2019

IN THE MATTER OF:

Marigold Ventures Pvt. Ltd.

.... Applicant/petitioner

v.

Umang Realtech Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 18.02.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

S.K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-

For the respondent

Mr. Dheerja Gupta, Ms. Sanam Siddiqui, Adv.

Mr. Rajesh P., Mr. Prashant Jain, Adv.

ORDER

For order see, CP No. (IB)-376(PB)/2019.

18.02.2019.
Aarti Makker